

PATNA HIGH COURT, PATNA
NOTIFICATION

Dated: 09.05.2023

No. 207A : The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below are hereby appointed as Judicial Magistrate in the Judgeships to be stationed ordinarily at the places mentioned in column no. 3 of the table.

Further in exercise of the powers conferred under Sub Section (3) of Section 11 of the code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of a Judicial Magistrate 1st Class for the District noted against their names in column no.4 of the table, and

In exercise of the powers conferred under Sub Section (3) (a) of Section 12 of the said Criminal Procedure Code, the Officers are designated as the Sub-Divisional Judicial Magistrate for the Sub-Division noted against their names in column no.5 of the said table.

Sl. No.	Name of the Officers, designation and place of present posting.	(a) Designation at the new station. (b) Place where the Officer is to be stationed at ordinarily (c) Name of the Judgeship in which appointed on transfer.	Name of the District	Name of the Sub-Division
1.	2.	3.	4.	5.
1.	Sri Kumar Prabhakar, S.D.J.M., Gaya	(a) Judicial Magistrate (b) Jamui (c) Jamui	Jamui	Jamui
2.	Ms. Sapna Rani, S.D.J.M., Masaurhi.	(a) Judicial Magistrate (b) Patna City (c) Patna	Patna	Patna City

By order of the High Court,
Sd/- R.P. Mishra
Registrar General

Memo. No. 29853-29879 / Dated, Patna the 09.05.2023

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / I/C Registrar (IT)-cum-CPC, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint

Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / S.O. I/C, Juvenile Justice Secretariat, Patna High Court, Patna/ S.O. I/C, Vigilance Cell, Patna High Court, Patna / S.O. I/C, Legal Cell II, Patna High Court, Patna /The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / The District and Sessions Judges, Gaya/ Jamui/ Patna for information (and communication to the officers concerned).

The officers may be directed to make over charge of their present assignment in such a way so as to join their new assignment within 21 days from receipt of Court's notification.

Representation for transfer of Ms. Sapna Rani, S.D.J.M, Masaurhi is hereby disposed of.)

(-) For D.Js. only.


Registrar General